i.

[See rule 11(1)]

(For use in Election to fill a casual Vacancy when seat is uncontested)

Declaration of the result of Election under Sub-section (2) of section-53 of the Representation of the People Act, 1951.

Election to the Legislative Council of Bihar by the members of the Legislative Assembly.

In pursuance of the provisions contained in Sub-section (2) of section-53 of the Representation of the People Act, 1951, read with sub-rule (1) of rule 11 of the Conduct of Elections Rules 1961, I declare that:-

Sri Chandeshwar Prasad

B-118, Kankarbagh

Sponsored by Janata Dal (United)

Housing Colony,

Post- Lohianagar S.O.,

Patna- 800 020,

has been duly elected to fill the vacancy caused in that house by the resignation of Sri Bhim Singh having become vaccant.

Place : Bihar Vidhan Sabha Sachivalaya

Date: 04th February, 2016

(Rajiv Kumar) Returning Officer

Retuning Officer for the Bye Election'

To the Bibar Legiplative Gotters